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16.11.92

OA 2808/92

Present: Shri B.N. Bhargava, counsel for the applicant.

The learned counsel for the applicant prays for withdrawal of the OA. Prayer is allowed. The OA is dismissed as withdrawn with liberty to file fresh one, if the cause of action arises, according to law.

I.P. Gupta  
( I.P. GUPTA )  
MEMBER (A)  
16.11.92

Ram Pal Singh  
( RAM PAL SINGH )  
VICE CHAIRMAN (J)  
16.11.92